

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 243 OF 2016

Dated: 10th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Telengana Offset Printers Association ... Appellant(s)
Vs.
Telengana State Electricity Regulatory Commission Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. Rohit Rao N.
Ms. Harshita Bhatnagar

Counsel for the Respondent(s) : Mrs. D. Bharathi Reddy
Ms. Vidyottma
Ms. Gitanjali N. Sharma for R-1

Mr. Rakesh K. Shama
Mr. Nishant for R-2 & R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **16.01.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/kt